

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.2043  
TO BE ANSWERED ON 10<sup>th</sup> MARCH, 2026**

**ADULTERATION IN PACKAGED FOODS**

**2043. MS. SWATI MALIWAL:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of packaged food samples found adulterated or non-conforming during inspections by FSSAI and State Food Safety Departments in the last five years commodity-wise, State-wise and year-wise;
- (b) the details of brands and batches recalled during the past five years due to adulteration or contamination;
- (c) the details of import bans, detentions and product rejections of Indian food exports by foreign regulators, commodity, country and quantity-wise, along with the reasons therefor; and
- (d) the current status of India's food testing infrastructure, including laboratories established, upgraded or accredited in the past five years, their capacity, manpower, equipment and operational status?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. The implementation and enforcement of the Food Safety and Standards (FSS) Act, 2006 is a shared responsibility between the Central and State Governments.

To ensure compliance with the set standards, limits, & other statutory requirements under the Act and Food Safety & Standards Regulations (FSSR), FSSAI, through its four (04) Regional Offices and State/UT food safety authorities conducts regular localized/targeted special enforcement and surveillance drives including National Annual Surveillance Plan (NASP), inspections and sampling activities throughout the year. If any deviations from the standards or violations to the FSSR are observed, the defaulting Food Business Operators (FBOs) are subjected to regulatory actions, including punitive measures, as stipulated under the FSS Act, 2006 and rules and regulations made thereunder.

State wise details of food samples found non-conforming (including cases of adulteration) in the last 5 years is attached at **Annexure**. Further, the number of food recall initiated in F.Y 2024-25 is 754 and the quantity of the recalled food is 51,512.94 Kilograms.

FSSAI has developed a network of accredited laboratories to ensure effective food testing and compliance monitoring.

- The number of primary food testing laboratories notified by FSSAI is 252 till date.
- The number of referral laboratory is 24.
- There are five National Food Testing Laboratories (NFLs) of FSSAI located at Ghaziabad, Kolkata, Mumbai and Chennai and Raxaul (Extension Centre of NFL, Kolkata). During FY 2024-25, these labs generated approximately 6.4 lakhs food testing reports annually.
- These laboratories have trained and qualified food analysts and are equipped with basic and precision equipment.
- FSSAI has provided funds to the States/UTs for Food Safety on Wheels (FSWs)- mobile food testing labs. As on date, total 305 FSWs are deployed across 35 States/UTs, improving last-mile food testing outreach.
- Further, to strengthen the food testing infrastructure in States & UTs, FSSAI has provided technical & financial assistance to the States/UTs under the scheme - "Strengthening of Food Testing System in the Country Including provision of Mobile Food Testing Labs" (SoFTeL). The support includes the grant towards "*High End Equipment with manpower support and renovation work for accommodating the equipment, basic food testing equipment, setting up of microbiology laboratory, manpower, support towards obtaining National Accreditation Board for Testing and*

*Calibration Laboratories (NABL)-Integrated Assessment, Capacity Building, mobile food testing laboratory with their operational costs, rapid testing kits etc.* Under SoFTeL Scheme, 31 State Food Testing Laboratories have been upgraded with high-end equipment i.e, ICP-MS, GC-MS/MS and LC-MS/MS and microbiology Sections have been completed in 36 State Food Testing Laboratories.

- The number of FSSAI empanelled State Food Testing Laboratories has been increased markedly from 17 in FY 2020-21 to 61 till date, reflecting significant capability improvement

Further to strengthen the laboratory capacity, from 2017 to till date FSSAI has conducted 225 training programmes for FSSAI notified food testing laboratories in which 4456 participants have been trained.

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## Annexure

S. No.	State/UT	Details of Enforcement (2025-2026)*		Details of Enforcement (2024-2025)		Details of Enforcement (2023-2024)		Details of Enforcement (2022-2023)		Details of Enforcement (2021-2022)	
		No. of Samples Analysed	No. of Samples found Non-conforming	No. of Samples Analysed	No. of Samples found Non-conforming	No. of Samples Analysed	No. of Samples found Non-conforming	No. of Samples Analysed	No. of Samples found Non-conforming	No. of Samples Analysed	No. of Samples found Non-conforming
1	Andaman And Nicobar Islands	1	0	810	4	0	0	1200	46	850	4
2	Andhra Pradesh	2493	216	5984	514	6439	472	3607	314	5290	533
3	Arunachal Pradesh	158	10	125	9	501	11	258	11	108	2
4	Assam	739	111	1705	234	1139	125	602	99	520	66
5	Bihar	1455	84	2863	124	2806	126	2935	92	555	17
6	Chandigarh	348	27	374	65	311	49	473	64	388	28
7	Chhattisgarh	985	119	2069	270	1373	167	1468	96	1436	180
8	Dadra and Nagar Haveli & Daman & Diu	0	0	56	0	185	0	164	10	234	0
9	Delhi	735	80	2624	130	3412	150	3133	255	1956	218
10	Goa	1565	191	1172	74	599	16	699	103	200	14
11	Gujarat	10215	581	12387	901	15841	910	14562	978	13663	824
12	Haryana	900	309	2233	500	3485	856	4445	1425	4235	1182
13	Himachal Pradesh	933	230	1587	293	1618	401	2720	729	1745	308

14	Jammu & Kashmir	4648	528	6955	651	9057	750	13502	1195	8109	1735
15	Jharkhand	494	139	364	138	384	292	943	370	175	85
16	Karnataka	10691	321	9371	662	5492	286	3416	322	5844	150
17	Kerala	12905	1415	10767	1635	10792	1304	8533	1362	7855	925
18	Ladakh	249	9	417	45	638	11	220	6	47	19
19	Lakshadweep	0	0	0	0	0	0	0	0	0	0
20	Madhya Pradesh	8236	418	13920	1635	13998	2022	12507	2092	16059	2900
21	Maharashtra	7819	942	5403	1250	5087	1174	11077	1340	9580	1454
22	Manipur	172	0	126	1	168	3	169	4	236	3
23	Meghalaya	143	13	388	5	123	7	409	41	70	5
24	Mizoram	7	0	0	2	0	0	140	0	0	0
25	Nagaland	156	8	223	11	138	3	109	6	127	14
26	Orissa	953	32	2282	273	2003	252	1368	367	1168	260
27	Puducherry	5	0	173	0	31	0	0	0	5	2
28	Punjab	6054	852	4131	748	6041	929	8179	1724	6768	1059
29	Rajasthan	14613	3901	13840	3788	18536	3493	13184	3965	10386	2891
30	Sikkim	303	5	254	0	231	0	279	0	66	5
31	Tamil Nadu	34177	2978	18071	2240	18146	2237	24188	7924	16363	3778
32	Telangana	2315	218	3347	324	6156	973	4809	894	3077	353
33	Tripura	220	9	123	5	87	0	31	8	31	0
34	Uttar Pradesh	27154	14140	30380	16500	27750	16183	30140	18108	21987	13153
35	Uttarakhand	1471	159	1509	140	1998	192	1839	342	2511	560

36	West Bengal	12435	405	14502	1217	5948	414	6203	334	2701	207
	<b>Total</b>	<b>165747</b>	<b>28450</b>	<b>170535</b>	<b>34388</b>	<b>170513</b>	<b>33808</b>	<b>177511</b>	<b>44626</b>	<b>144345</b>	<b>32934</b>
<i>* The data for FY 2025-26 is provisional and subject to revision based on the outcome of further lab testing and court proceedings.</i>											